

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

2. **IA-1449/2024 in C.P.(IB)/3402(MB)/2019**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.04.2024**

NAME OF THE PARTIES:

UCO Bank

Vs

Deegee Orchards Private Limited

SECTION: 7, 12(2) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

This matter is heard through video conference:

1. Mr. Prathamesh Nirkhe i/b Mr. Amit Tungare, Ld. Counsel for Applicant in IA-1449/2024 present (VC).
2. The Counsel for the Applicant submits that another IA is listed on 24.04.2024 and requests to list this IA also on 24.04.2024.
3. At the request of the Counsel, list IA-1449/2024 on **24.04.2024** along with other IAs.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)